

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati, the 11th February, 2021

NO.HC.VII-138/2019/983/A: In continuation of Notification No. HC.VI-138/2019/4583/A, dated 03.12.2020, the Hon'ble Gauhati High Court has been pleased to direct the following 12 (twelve) newly appointed Judicial Officers in Grade-III of the Assam Judicial Service, to report at Judicial Academy, Assam, on **17-03-2021** for the last phase of Institutional Training after completion of their Field Training.

Sl. No.	Name	Designation
1.	Smti Deepsikha Das	Judicial Magistrate, 1 st Class, Dibrugarh
2.	Shri Dhiren Pegu	Munsiff No.2, Tinsukia
3.	Smti Manashi Mandal	Munsiff No.3, Karimganj
4.	Shri Bhaskar Das	Munsiff No.2, Jorhat
5.	Smti Chandrama Talukdar	Munsiff No.2, Goalpara
6.	Smti Lipika Roy	Judicial Magistrate, 1 st Class, Chirang, Kajalgaon
7.	Smti Bebika Kuli	Judicial Magistrate, 1 st Class, Dhemaji
8.	Smti Priyanka Saikia	Munsiff No.2, Sonitpur, Tezpur
9.	Smti Madhumita Naroh	Judicial Magistrate, 1 st Class, Golaghat
10.	Shri Chandan Saikia	Judicial Magistrate, 1 st Class, Hailakandi
11.	Smti Alisha Akhtar	Munsiff No.2, Dhubri
12.	Shri Prasurjya Pran Phukon	Judicial Magistrate, 1 st Class, Dhubri

By order,
Sd/- R.A.Tapadar,
REGISTRAR (JUDICIAL)
Gauhati High Court, Guwahati

Memo No. HC.VII-138/2019/984-997/A,

Dated 11.02.2021

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Deptt., Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola.
The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.
3. The Director, Judicial Academy, Assam
4. The Registrar (Vigilance/ Admn.), Gauhati High Court, Guwahati
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

6. The District & Sessions Judge,
(Kamrup / Cachar, Silchar / Kamrup, (Metro) / Dhubri / Dibrugarh / Tinsukia /
Karimganj / Jorhat / Goalpara / Chirang / Dhemaji / Sonitpur / Golaghat /
Hailakandi)
7. The Chief Judicial Magistrate,
(Kamrup / Cachar, Silchar / Kamrup, (Metro) / Dhubri / Dibrugarh / Tinsukia /
Karimganj / Jorhat / Goalpara / Chirang / Dhemaji / Sonitpur / Golaghat /
Hailakandi)
8. The Joint Registrar (Judl. / Recruitment / PM&P), Gauhati High Court, Guwahati
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
10. All Trainee Officers.
11. The Project Manager, Gauhati High Court, Guwahati. ***He is requested to upload
the Notification in the official website of the Gauhati High Court
immediately.***
12. The Private Secretary to Hon'ble Mr. Justice M. R. Pathak, Judge, Gauhati High
Court, Guwahati.
13. CA to the Registrar General, Gauhati High Court, Guwahati

(The list of Officers hereinabove is not necessarily in order of seniority)

R. A. Tapadar
11.02.21
REGISTRAR (JUDICIAL)